

Note :— 1.Tied up and part- heard matters will be listed on Wednesday in 2nd half before respective Benches, subject to any further instruction of Hon'ble Judges concerned.

2. All motions and mentioning of D. B. Civil side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - I.

All motions and mentioning of D. B. Criminal side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - I.

3. All motions and mentioning of S. J. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the seniormost Hon'ble Judge presiding over such Benches.

SITTING OF BENCHES OF PATNA HIGH COURT FROM 8th SEPTEMBER, 2015

DIVISION BENCHES

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| 1. Hon'ble The Acting Chief Justice &
Hon'ble Mr. Justice Chakradhari Sharan Singh | I. CWJC - Relating to PIL – Orders, Admission & Hearing (Monday At 10.30 A.M.)
II (a). CWJC - Relating to Validity of Acts –Orders, Admission & Hearing.--(Tues. & wed. At 2.15 P.M.)
(b). CWJC - Relating to State excise, Central Taxation etc. -- Orders, Admission & Hearing.(Tues. & wed. At 2.15 P.M.)
(c). CWJC - Relating to Judicial Service --Orders, Admission & Hearing. --(Tue. & wed. At 2.15 P.M.)
(d). LPA (2014 & 2015) – Orders, Admission & Hearing. (Mon. At 2.15 P.M. Tues., Wed. & Thur. At 10.30 A.M.)
(e). Original Criminal Misc.(D.B.)- Orders, Admission & Hearing
(f). Civil Review (D.B.), Cr. W. J. C. — Habeas Corpus(D.B.) other than B.C.C. Act, and Any other civil matters not assigned to any other D.B. – Orders, Admission & Hearing. (Friday At 10.30 A.M.)
III.Cr. Appeal (D.B.) — Orders & Admission (Mon. 2.15 P.M., Tue., Wed., Thur. & Friday At 10.30 A.M.) –
IV. Cr. Appeal (D.B.) old matters -Hearing (Thur. At 2.15 P.M.) |
| 2. Hon'ble Mr. Justice V.N. Sinha &
Hon'ble Mr. Justice Jitendra Mohan Sharma | At 10.30 A.M. -I. Cr. Appeal (D.B.) (Old Matters) — Hearing
II. Cr. Appeal (D.B.) (Custody matter) —Hearing
At 2.15 P.M. — Death Reference- Hearing |
| 3. Hon'ble Mr. Justice Navaniti Prasad Singh &
Hon'ble Justice Smt. Nilu Agrawal | At 10.30 A.M.— LPA (upto 2013)— Orders, Admission & Hearing
At 2.15 P.M.—CWJC—CAT Matters—Orders, Admission & Hearing. |
| 4. Hon'ble Mr. Justice Ramesh Kumar Datta &
Hon'ble Mr. Justice Sudhir Singh | At 10.30 A.M.—CWJC (State Taxation Matters) / M. A. (Taxation) —Orders, Admission & Hearing
At 2.15 P.M.— I. M.A. (Family Court Matters) Orders, Admission & Hearing
II. MJC (D.B.) — Orders, Admission & Hearing
III.Cr. W. J. C. — Habeaus corpus(D.B.) -B.C.C. Act— Orders, Admission & Hearing. |
| 5. Hon'ble Justice Smt. Anjana Prakash &
Hon'ble Mr. Justice Rajendra Kumar Mishra | 2nd half — Criminal Appeals (D.B.) (Custody matters)-Hearing |

CIVIL & CRIMINAL SINGLE BENCHES

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|---|--|
| 1.Hon'ble Mr. Justice Samarendra Pratap Singh | CWJC — Group —V (Electricity Act, Freedom fighter, Stamp Act, E.C. Act, Indira Vikas / Jawahar Rojgar / Notified Area, Arbitration/ S.F.C/ Citizenship, Pollution / Foreigners Act — Orders, Admission & Hearing |
| 2. Hon'ble Mr. Justice Ajay Kumar Tripathi | Group— II (Equal pay for equal work, Selection, Appointment, Appointment on compassionate grounds, Recruitment, Leave, Honorarium, Allowance(LTC), Medical re-imburement, stoppage of salary, Transfer, Repatriation, deputation, Continuity in Service, Pay Scale, Reservation, Regularization, Promotion, Seniority, Allotment of quarters, Departmental examination, Temporary Post, Date of Birth.)— Orders, Admission & Hearing (From 2013)
Group -II — Education Matters, other service matters — Orders, Admission & Hearing (From 2013) |

3. Hon'ble Mr. Justice Mihir Kumar Jha
Group—II—(Compulsory retirement, Disciplinary proceedings, removal / Dismissal / termination, Suspension, Reversion, Increments / withholding of increments, Efficiency bar, Voluntary retirement.) — Orders, Admission & Hearing
4. Hon'ble Mr. Justice Kishore K. Mandal
Group — V I. (other un categorized Misc. matters,) — Orders Admission & Hearing
II. Election Petitions
5. Hon'ble Mr. Justice Dr. Ravi Ranjan
Group — V - Religious Trust, Housing Board, wakf Act, Encroachment / Demolition, Arms Act - Orders, Admission & Hearing
6. Hon'ble Justice Smt. Anjana Prakash
1st half — I. Criminal Misc. Matters under Section 482 Cr. P.C. (Upto 2014) - Orders, Admission & Hearing
II. Cr. Miscellaneous Applications for Cancellation of Bail and Transfer— Orders, Admission & Hearing.
III.— Criminal Revisions Arising From Orders of Conviction, Transfer & Criminal Misc. Matters etc. or matters not assigned to any other Bench.— Orders, Admission & Hearing
7. Hon'ble Mr. Justice Jyoti Saran
CWJC —Group- V- I. Cooperative matters, Municipal Corporation, Zila Parishad, Gram panchayat Matters, PRDA, —Orders, Admission & Hearing and
II. Election matters Relating to Cooperative matters, Gram panchayat Zila Parishad, Municipal Corporation & University.— Orders, Admission & Hearing
8. Hon'ble Mr. Justice Rakesh Kumar
1st half - Group — V (Industrial Law/ E.S.I. / E.P.F., Forest Act, Registration Act, Mines Act, Public Drainage / Telephone, B.B.C. Act.) Orders, Admission & Hearing
2nd half Group— II (Equal pay for equal work, Selection, Appointment, Appointment on compassionate grounds, Recruitment, Leave, Honorarium, Allowance(LTC), Medical re-imburemenst, stoppage of salary, Transfer, Repatriation, deputation, Continuity in Service, Pay Scale, Reservation, Regularization, Promotion, Seniority, Allotment of quarters, Departmental examination, Temporary Post, Date of Birth.)— Orders, Admission & Hearing (Up to 2012)
Group -II — Education Matters, other service matters — Orders, Admission & Hearing (Up to 2012)
9. Hon'ble Mr. Justice Birendra Prasad Verma
CWJC —Group — III —Orders, Admission & Hearing
10. Hon'ble Mr. Justice Dinesh Kumar Singh
Criminal Misc. Matters under Section 438 Cr. P.C.
11. Hon'ble Mr. Justice Gopal Prasad
Criminal Appeal (S.J.) including Custody matters — Hearing
12. Hon'ble Mr. Justice Mungeshwar Sahoo
F. A. — Order and Hearing (From 1984 to 1989)
13. Hon'ble Mr. Justice Hemant Kumar Srivastava
Criminal Misc. Matters under Section 439 Cr. P.C.
14. Hon'ble Mr. Justice V. Nath
I. Second Appeals — Order, Admission & Hearing
Civil Revision —Orders, Admission & Hearing.
II. Writ Petitions arising from orders of Civil Courts/ converted from Civil Revision Applications (U/s 115 C. P. C.) —Orders, Admission & Hearing.
15. Hon'ble Mr. Justice Shivaji Pandey
1st half —Miscellaneous Appeals — Orders, Admission & Hearing.
2nd half—MJC.— Orders, Admission & Hearing.
Testamentary cases / Suits — Orders, Admission & Hearing (on Thursday 2nd half)
Other Civil matters not assigned to any other Bench — Orders, Admission & Hearing.

16. Hon'ble Mr. Justice Ashwani Kumar Singh
At 10.30 A.M. — I. Criminal Appeal, Govt. Appeal, SLA against Acquittal (S.J.)— Orders & Admission
II. Govt. Appeals and Criminal Application under Section 341 Cr. P. C. — Orders, Admission & Hearing.
At 12.00 Noon—Criminal Misc. Matters under Section 482 Cr. P.C. (2015) — Orders, Admission & Hearing
At 2.15 P.M. — Cr. WJC (S.J.)— Orders, Admission & Hearing
17. Hon'ble Mr. Justice Vikash Jain
I. CWJC — Group —IV —Orders, Admission & Hearing
II. Matters arising from DRT — Orders, Admission & Hearing
III. Request Cases — Orders, Admission & Hearing
IV. Company Petition & Company application— Orders, Admission & Hearing
18. Hon'ble Mr. Justice Ahsanuddin Amanullah
At 10.30 A.M. —CWJC- Retirement benefit (State Govt. Services) — Orders, Admission & Hearing
At 12.00 Noon — CWJC — Retirement benefit (Body Corporate / Municipal Corporation Services etc.)— Orders, Admission & Hearing
At 2.15 P.M. — CWJC —Retirement benefit (University and others.— Orders, Admission & Hearing
19. Hon'ble Mr. Justice Aditya Kumar Trivedi
I. F. A. — Order and Hearing (Up to 1983)
II. Miscellaneous Appeals — Orders, Admission & Hearing.
20. Hon'ble Mr. Justice Rajendra Kumar Mishra
1st half — F.A.— Orders & Hearing (From 1990)
21. Hon'ble Mr. Justice Prabhat Kumar Jha
Criminal Misc. Matters under Section 439 Cr. P.C.
22. Hon'ble Justice Smt. Anjana Mishra
Criminal Misc. Matters under Section 438 Cr. P.C.

Civil Review Petitions in Single Judge matters to be listed as per Tiedup of the Bench Concerned / Roster of the subject matter.

Patna High Court
The 7th September, 2015

By order of Hon'ble The Acting Chief Justice
Sd/-Prem Ranjan Mishra
Joint Registrar (List)